GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3558 TO BE ANSWERED ON 11.08.2025

DETENTION OF THE MIGRANT LABOURERS

3558. SHRI ABHISHEK BANERJEE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the details of the number of migrant labourers in the country, State/UT-wise;
- (b)whether it is a fact that migrant labour from Bengal has been detained in many States for speaking Bengali and if so, the details thereof, case-wise; and
- (c)the details of the steps taken by the Government to ensure that there is no discrimination against migrant labourers from West Bengal on the premise of language?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (c): The Ministry of Labour & Employment has launched eShram portal, a National Database of the Unorganised Workers on 26th August, 2021. The main objective of the eShram portal is to create a national database of unorganised workers including migrant workers seeded with Aadhaar, and facilitate delivery under existing Social Security and Welfare Schemes to such workers. It allows an unorganised worker to register himself or herself on the portal on a self-declaration basis. As on 05.08.2025, over 30.98 crore unorganized workers including migrant workers have registered on eShram portal. State-wise number of unorganized workers including migrant workers registered on eShram portal is annexed.

'Policy' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. The States /UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes through their Law Enforcement Agencies (LEAs).

In order to safeguard the interest of the Migrant workers, the Parliament has enacted the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 which, inter alia, provides for registration of certain establishments employing Inter-State Migrant Workers, licensing of contractors etc. Workers employed with such establishment are to be provided payment of minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities, protective clothing etc.

The enforcement authorities under Central Industrial Relations Machinery (CIRM) conduct regular inspections of the registered establishments and licensed contractors in the Central Sphere. The State Governments are mandated to enforce the Act, in the State Sphere.

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ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) OF LOK SABHA UN-STARRED QUESTION NO. 3558 FOR 11.08.2025 REGARDING "DETENTION OF THE MIGRANT LABOURERS" RAISED BY SHRI ABHISHEK BANERJEE, MP(LS).

 $States/UTs \ -wise \ number \ of \ unorganised \ workers \ including \ migrant \ workers \ registered \ on \ eShram \ portal, \ as \ on \ 05.08.2025.$

| S.N. | States | Registration on eShram Portal as on 05.08.2025 |
|------|----------------------------|--|
| 1. | ANDAMAN AND NICOBAR | 34,455 |
| 1. | ISLANDS | 34,433 |
| 2. | ANDHRA PRADESH | 86,18,260 |
| 3. | ARUNACHAL PRADESH | 2,09,908 |
| 4. | ASSAM | 77,13,924 |
| 5. | BIHAR | 3,00,29,469 |
| 6. | CHANDIGARH | 1,88,480 |
| 7. | CHHATTISGARH | 86,03,259 |
| 8. | DELHI | 35,79,202 |
| 9. | GOA | 82,998 |
| 10. | GUJARAT | 1, 21,79,153 |
| 11. | HARYANA | 54,02,184 |
| 12. | HIMACHAL PRADESH | 20,03,493 |
| 13. | JAMMU AND KASHMIR | 35,99,050 |
| 14. | JHARKHAND | 96,94,965 |
| 15. | KARNATAKA | 1,08,88,631 |
| 16. | KERALA | 60,66,525 |
| 17. | LADAKH | 34,686 |
| 18. | LAKSHADWEEP | 2,843 |
| 19. | MADHYA PRADESH | 1,89,30,439 |
| 20. | MAHARASHTRA | 1,78,55,616 |
| 21. | MANIPUR | 4,63,867 |
| 22. | MEGHALAYA | 3,52,419 |
| 23. | MIZORAM | 72,255 |
| 24. | NAGALAND | 2,38,334 |
| 25. | ODISHA | 1,36,07,406 |
| 26. | PUDUCHERRY | 1,94,804 |
| 27. | PUNJAB | 58,63,282 |
| 28. | RAJASTHAN | 1,49,06,374 |
| 29. | SIKKIM | 48,796 |
| 30. | TAMIL NADU | 93,15,434 |
| 31. | TELANGANA | 45,42,660 |
| 32. | THE DADRA AND NAGAR HAVELI | 75,408 |
| | AND DAMAN AND DIU | |
| 33. | TRIPURA | 8,96,317 |
| 34. | UTTAR PRADESH | 8,39,81,159 |
| 35. | UTTARAKHAND | 30,86,316 |
| 36. | WEST BENGAL | 2,64,81,453 |
| | Total | 30,98,43,824 |
